

ITEM NO.66

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4888/2014

SHIMLA

Petitioner(s)

VERSUS

MANGHEY RAM & ORS

Respondent(s)

(with appln. (s) for exemption from filing c/c of the impugned
order and exemption from filing O.T.)

Date : 01/09/2014 This petition was called on for hearing today.

For Petitioner(s) Ms. Neha Sharma,Adv.
Mr. Deeptakirti Verma,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await the return of the service of notice already issued to
the respondents.

List again on 18.11.2014.

(M K HANJURA)
Registrar